

(Open court)

IN CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

Dated, Allahabad, this 3rd day of November, 2000

CORAM :

Hon' Mr. Justice R.R.K.Trivedi, VC

Hon' Mr.S.Biswas, AM

Original Application No.527/93

Babu Lal Vishwakarma
S/O Late Banwari Lal
R/O M.E.S. Barmauli,
District-Allahabad

....Applicant

Counsel for the applicant : Shri Sayed Wajid Ali

Versus

Union of India through its
Commandant Works Engineer,
MES, Allahabad

....Respondent

Counsel for the respondent : Sri A.Sthelkarr

O R D E R

(Open court)

(By Hon' Mr.Justice R.R.K.Trivedi,VC)

By this application applicant has prayed that the Respondent may be directed to give promotion to the applicant in the post of Highly Skilled II immediately and he should be treated to be given ^{promotion u} from 31.1.1989, when the post of Highly Skilled II ^{had u} fallen vacant. It is not disputed that applicant has already been promoted as Highly Skilled Grade II from 13.7.1995. Thus only dispute remains where he is entitled to be treated promoted ^{from} 31.1.1989. Counter Affidavit has been filed wherein it has been stated that though the applicant was in panel ^{for} being promoted in Highly Skilled Grade II. But he could not be appointed for want of vacancy. It is also stated in combined seniority list applicant was at Serial number 10 amoong Engine Fitter his seniority was at serial number 6. It is also stated that 4 persons who are

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~~Demas~~
~~Juniors~~ to the applicant have been promoted. The applicant has not been able to name any body junior to him and who were promoted earlier than him. In the circumstances we do not find any substance in this application.

The application is accordingly rejected.

There will be no order as to the cost.

AM

VC

kkc